GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

STARRED QUESTION NO. 95 TO BE ANSWERED ON 08.02.2021

NATIONAL POLICY FOR MIGRANT WORKERS

*95. SHRI UTTAM KUMAR REDDY NALAMADA: SHRI VINCENT H. PALA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government is contemplating a comprehensive national policy for migrant workers in the country after the recent experiences during the COVID-19 lockdown and if so, the details thereof;
- (b) the State-wise details of the number of migrants who returned;
- (c)whether there are any plans of extending Union Government's relief packages to more districts and States; and
- (d)the details of the progress of the relief package announced as part of Garib Kalyan Rozgar Abhiyan including the number of beneficiaries that have been covered as on 31st December, 2020?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 95 FOR ANSWER ON 08.02.2021 REGARDING NATIONAL POLICY FOR MIGRANT WORKERS BY SHRI UTTAM KUMAR REDDY NALAMADA & SHRI VINCENT H. PALA.

(a): In order to safeguard the interest of the migrant workers, the Central Government had enacted the Inter-state Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979. This Act has now been subsumed in the Occupational Safety, Health and Working Conditions Code, 2020 and the Code has been notified on 29.09.2020. The above mentioned code, commonly known as OSH Code, provides for decent working conditions, minimum wages, grievances redressal mechanisms, protection from abuse and exploitation, enhancement of the skills and social security to all category of organised and unorganised workers including Migrant workers. The Code is applicable to every establishment in which 10 or more inter-state migrant workers are employed or were employed on any day of the preceding 12 months.

NITI Aayog has constituted a sub-group to prepare a National Action Plan for Migrant Workers. The sub-group comprises the members from various Ministries of Govt. of India, subject experts, NGOs and civil society organisations, to prepare a tangible action plan to address issues related to migrant workers.

- (b): A Statement regarding number of migrant workers who returned to their home states during the COVID 19 lockdown is enclosed as Annexure. However, most of these migrant workers have returned to their workplaces and resumed productive employment.
- (c) & (d): To boost employment and livelihood opportunities for migrant works returning to villages in the wake of COVID-19 outbreak, Government of India has launched Garib Kalyan Rojgar Abhiyan on 20.06.2020. The Garib Kalyan Rozgar Abhiyaan involves intensified and focused implementation of 25 target driven works to provide employment and create infrastructure in the rural areas of 116 districts of 6 States with a resource envelope of Rs.50,000 crore. With the total expenditure of Rs. 39,293 crore (approx.) the Abhiyan has already generated 50,78,68,671 man-days employment.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 95 FOR 08.02.2021 SHRI UTTAM KUMAR REDDY NALAMADA AND SHRI VINCENT H. PALA REGARDING NATIONAL POLICY FOR MIGRANT WORKERS.

SL No	Name of the State	No. of Migrant workers belonging to this
		State who have returned to their home State *
1	Andhra Pradesh	32,571
2	Andaman and Nicobar	4,960
3	Arunachal Pradesh	2,871
4	Assam	4,26,441
5	Bihar	15,00,612
6	Chandigarh	39230
7	Chhattisgarh	526900
8	Dadra & Nagar Haveli and Daman & Diu	43,747
9	Delhi	2,047
10	Goa	85620
11	Gujarat	0
12	Haryana	1,289
13	Himachal Pradesh	18,652
14	Jammu & Kashmir	48,780
15	Jharkhand	5,30,047
16	Karnataka	1,34,438
17	Kerala	3,11,124
18	Ladakh	50
19	Lakshadweep	456
20	Madhya Pradesh	7,53,581
21	Maharashtra	1,82,990
22	Manipur	12,338
23	Meghalaya	4,266
24	Mizoram	8446
25	Nagaland	11,750
26	Odisha	853,777
27	Puducherry	1,694
28	Punjab	5,15,642
29	Rajasthan	13,08,130
30	Sikkim	33,015
31	Tamil Nadu	72,145
32	Telangana	37,050
33	Tripura	34,247
34	Uttar Pradesh	32,49,638
35	Uttarakhand	1,97,128
36	West Bengal	13,84,693
	Total	1,14,30,968

^{*} As per the data received from the States/UTs till date